

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-214
IB-34(ND)/2020

IN THE MATTER OF:

Amit Singla.

....APPLICANT

Vs.

Indiglobal Tradelinks Pvt Ltd.

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 17.02.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)

PRESENT:

For the Applicant :

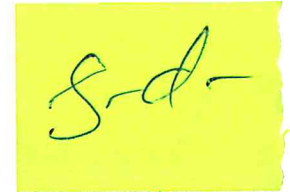
For the Respondent : Ms. Pallavi Advocate

For the Intervener :

ORDER

Matter called. No representation on behalf of the Petitioner. The Counsel for the Respondent is present. Matter stands adjourned.

List on 4th March 2020.



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)